

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1903
TO BE ANSWERED ON 12.02.2021

ESA Notification on Western Ghats

1903. ADV. DEAN KURIAKOSE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken any decision about the final Ecologically Sensitive Area (ESA) notification on Western Ghats;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor and the time by which the final notification is expected;
- (d) whether any of the concerned States have rejected the Kasturirangan panel report on Western Ghats; and
- (e) if so, the details thereof and the response of the Government there to?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) to (c) The Ministry of Environment, Forest and Climate Change has been consistently making all efforts to bring the States on board for finalization of the Western Ghats Eco sensitive Area notification and for this purpose consultations have been held at various level. The suggestions and request of the State Governments are under consideration for finalization of the final notification soon.
- (d) & (e) The states falling in the Western Ghats region have made representations in respect of the certain activities and area proposed in the draft Western Ghats Eco sensitive Area notification published pursuant to the Kasturirangan panel report. The Government of Karnataka, vide its letter dated 30.07.2020, has requested that their views may be elicited before publication of the final notification. The concerns of the States have been deliberated and are being considered in the Ministry.
